

[Translation]

**Mahila Vikas Nigam**

2243. SHRI PAWAN DIWAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Mahila Vikas Nigam has been set up in Madhya Pradesh;

(b) if so, the number and names of the districts where said Nigam has been set up; and

(c) the works undertaken by the said Nigam so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The Madhya Pradesh Mahila Arthik Vikas Nigam is working in the entire state of Madhya Pradesh.

(c) The works undertaken by the Nigam so far are :—

- (i) Implementing GRAMYA scheme under which women desirous of undertaking small business are given an interest-free loan of Rs. 500/- by the Nigam.
- (ii) Implementing PHOTOCOPIER MACHINE scheme under which women setting up a photocopier machine through Bank loan are given a subsidy of 10%, not exceeding Rs. 10,000/-.
- (iii) Implementing SAMARTH scheme under which training expenses in recognized institutions of widowed, divorced and deserted women are borne by the Nigam.
- (iv) Implementing TYPING TRAINING schemes under which free training with stipend is imparted to women in District Headquarters and other bigger towns of the State.
- (v) Implementation of NQRAD schemes like Computer Training assigned to the Nigam.
- (vi) Nodal Agency for Rashtriya Mahila Kosh.
- (vii) Implementation Agency for STEP project.
- (viii) Implementing agency of World Bank-IFAD funded centrally sponsored Rural Women's Development and Empowerment Programme for 6 districts (Hoshangabad, Dewas, Sehore, Betul, Tikamgarh and Chhatarpur) of the State.
- (ix) Arranging sale of goods produced by DW CRA groups by holding Mela
- (x) Organising training of women for income generating activities.

[English]

**Special Hospital for AIDS**

2244. SHRI SUSHIL CHANDRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the AIDS patients are presently treated in the General Government Hospitals and there are no separate hospitals-like that for infectious diseases - to treat the AIDS and HIV positive cases;

(b) if so, the reasons therefor;

(c) whether Government propose to set up separate hospitals for the AIDS victims to make specialized medical treatment facility easily available to such patients;

(d) if so, the details thereof;

(e) whether there are some private hospitals also in the country who have set up facilities to treat such patients; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) There are no separate hospitals for treating AIDS patients. The AIDS patients are treated like other patients in the General Hospitals.

(c) No, Sir.

(d) Dose not arise.

(e) and (f) There are no private hospitals in the country which have set up facilities for treating AIDS cases exclusively.

**CTE Scheme to Teachers Training Colleges**

2245. SHRI UDDHAB BARMAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have sanctioned funds to the Teachers Training Colleges under CTE Scheme during the Eighth Five year Plan;

(b) if so, the details thereof, college-wise and State-wise;

(c) whether any assessment of the utilization of the funds has been made; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir

(b) The details of financial assistance sanctioned for teachers' Training Colleges (Colleges of Teacher Education and Institutions of Advanced Study in Education) during the VIII Plan are indicated in the statement enclosed.

(c) Under the provisions of the scheme, States are required to submit a Quarterly Progress Report which includes information on utilization of funds.

(d) According to information available Rs. 2654 lakhs have been utilised by the state Governments under this Scheme.

#### Statement

S.No.	Name of State/UT	No. of CTEs/ IASES sanctioned during VIII Plan	Amount sanctioned for CTEs/IASEs during VIII Plan (Rs. in lakhs)
1.	Andhra Pradesh	13	549.34
2.	Arunachal Pradesh	-	-
3.	Assam	7	203.31
4.	Bihar	2	63.90
5.	Goa	-	-
6.	Gujarat	1	56.00
7.	Haryana	-	-
8.	Himachal Pradesh	1	48.00
9.	Jammu & Kashmir	2	149.00
10.	Karnataka	8	515.24
11.	Kerala	2	103.86
12.	Madhya Pradesh	10	352.75
13.	Maharashtra	-	-
14.	Manipur	1	40.50
15.	Meghalaya	2	69.00
16.	Mizoram	-	-
17.	Nagaland	1	40.50
18.	Orissa	4	542.00
19.	Punjab	-	20.00
20.	Rajasthan	7	530.51
21.	Sikkim	-	-
22.	Tamil Nadu	-	92.50
23.	Tripura	1	43.25
24.	Uttar Pradesh	3	189.00
25.	West Bengal	2	53.25
26.	Andman & Nicobar Islands	-	-
27.	Chandigarh	-	-
28.	Dadar & Nagar Haveli	-	-
29.	Daman & Diu	-	-
30.	Delhi	-	141.37
31.	Lakshadweed	-	-
32.	Pondicherry	-	-
<b>Total :</b>		<b>67</b>	<b>3803.28</b>

#### Ship Building and Repairing Units

2246. SHRI JAYANTA BHATTACHARYA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to set up ship building and repairing units at Haldia in West Bengal; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

#### Funds to UGC

2247. DR. PRABIN CHANDRA SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the funds allocated to University Grants Commission for further allocation to Universities/ Colleges during each of the last three years;

(b) whether there has been gradual decline in the share of funds corresponding to the ever increasing number of Institutions, Colleges and Universities;

(c) if so, the details thereof; and

(d) the concrete steps taken/being taken to achieve the excellence in higher education?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) Plan grants allocated to UGC in 1994-95, 1995-96 and 1996-97 are as under :—

	(Rs. in crore)
1994-95	Rs. 234.20
1995-96	Rs. 207.77
1996-97	Rs. 200.63

The grants provided by the Government to UGC for disbursement to the eligible universities and colleges have been steadily increasing from Plan to Plan. The Government has provided an amount of Rs. 921.24 crores to UGC during 1992-93 to 1996-97 as against a sum of Rs. 576.00 crores released in 7th Plan.

(d) The Government and UGC have taken several measures to achieve excellence in higher education. Some of the major steps taken in this direction are as follows :—

- Revision of pay scales of college and university teachers w.e.f. 1.1.1986. Opportunities provided for training and career advancement for teachers. All-India Eligibility Test introduced to attract best talent to the teaching profession.